

National Highways in Andhra

874. Shri M. V. Krishna Rao: Will the Minister of Transport and Communications be pleased to state:

(a) the mileage of National Highways running in Andhra Pradesh (route-wise);

(b) the annual expenditure sanctioned for their maintenance; and

(c) the development schemes proposed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A statement giving the required information is attached. [See Appendix III, annexure No. 102].

(b) The annual allotment sanctioned during the last three years from 1954-55 to 1956-57 was Rs. 33.13 lakhs, 32.50 lakhs and 46.35 lakhs respectively.

(c) A sum of Rs. 678 lakhs has been provided in the plan on the following categories of works:—

	Provision made in the Plan
New bridges	Rs. 345.00 lakhs
Reconstruction & improving existing bridges.	Rs. 36.00 lakhs
New Road including missing links.	Rs. 144.00 lakhs
Improvements to existing roads.	Rs. 153.00 lakhs
	<hr/> Rs. 678.00 lakhs

लखीमपुर स्टेशन के प्लेटफार्म पर छत

ब०५. श्री कुसुमवत राय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोक्त रेलवे के लखीमपुर स्टेशन के प्लेटफार्म पर छत एक छत नहीं बनाई गई है जब कि उसके

लिये आवश्यक कुल सामान लगभग २ वर्ष से स्टेशन पर पड़ा हुआ है और वह धूप व वर्षा में खराब हो रहा है; और,

(ख) यदि हां, तो इसके क्या कारण हैं ?

रेलवे उपमंत्री (श्री साहनबाज् खां) :
(क) और (ख) : लखीमपुर स्टेशन के प्लेटफार्म की छत अभी नहीं बनायी गयी, क्योंकि उसके लिये जितने सामान की जरूरत है उसका सिर्फ थोड़ा सा हिस्सा अभी मिल सका है। इस्पात का जो काम तैयार है उस पर अच्छी तरह रोगन कर दिया गया है। इसलिये धूप या बरसात में उसके खराब होने का डर नहीं है। काम शुरू होने में जो देर हो रही है उसकी खास वजह यह है कि इस्पात की बहुत कमी है। लेकिन अब जरूरी मात्रा में इस्पात मंगाने का प्रबन्ध हो गया है और उम्मीद है कि छत बनाने का काम अक्टूबर, १९५७ में शुरू कर दिया जायेगा, क्योंकि तब तक पूरा सामान मिल जाने की सम्भावना है।

S. S. Amada

876. Shri Warior: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that the Captain of S. S. Amada was sentenced by a Magistrate of Cochin Port area;

(b) if so, whether any enquiry had been made by Government in the matter; and

(c) the action proposed to be taken to avoid repetition of such occurrences?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes. The Master of the Ship was found guilty of overloading and was sentenced to a fine of Rs. 2,000/-.